

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1468 of 2019

IN THE MATTER OF:

Aditi Bezbaruah

...Appellant

Versus

Kamalesh Kumar Singhania & Anr.

...Respondents

Company Appeal (AT) (Insolvency) No. 1473 of 2019

IN THE MATTER OF:

Utpala Bezbaruah

...Appellant

Versus

Kamalesh Kumar Singhania & Anr.

...Respondents

Present:

For Appellant : **Mr. Jyotirmay Roy, Mr. R. B. Phookan and Ms. Neha Tandon, Advocates**

For Respondents : **Mr. Jitendra Kumar, Advocate for 2nd Respondent
Mr. P.K. Sachdeva, Advocate**

O R D E R

02.01.2020 The question arises for consideration in this appeal(s) is whether infrastructure can be developed without land and if answer is in negative then whether the ‘successful resolution applicant’ has allowed the benefit to the Appellants as was agreed by the original ‘Corporate Debtor’ protecting the Appellants’ interest.

Mr. Jyotirmoy Roy, learned counsel for the Appellant prays for and is allowed to implead 'Rare Asset Reconstruction Co. Ltd.' as party Respondent No. 3 respectively in both the appeals. Necessary corrections be made in the course of the day.

Mr. P.K. Sachdeva, Advocate accepts notice on behalf of 'Rare Asset Reconstruction Co. Ltd.', newly impleaded Respondent. Mr. Jitender Kumar, Advocate accepts notice on behalf of 2nd Respondent (Committee of Creditors). Learned counsel for the Appellant will serve a copy of the paper-book on each of the counsel for the Respondents by 3rd January, 2020. Learned counsel appearing on behalf of the Respondents may file their replies within 10 days along with their Vakalatnama. Rejoinder, if any, may be filed within 3 days thereof.

Let Notice be issued on Mr. Kamallesh Kumar Singhania by Speed Post in both the appeals. Requisites along with process fee, if not filed, be filed by 3rd January, 2020.

Post both the appeals 'for orders' on 21st January, 2020. The appeal(s) may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/gc/